

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 17174/2015

MUSAMMAT GOMATI DEVI Petitioner(s)

VERSUS

RAM DARAS AND ORS. Respondent(s)

(with interim relief and office report)

Date : 08/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Devvrat, Adv.

For Respondent(s)

Mr. Arun Kumar Singh, Adv.
Mr. Nischal Kumar Neeraj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel for all the respondents has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.04.08
16:47:27 SCT
Reason: